

21st May, 1973 making certain amendments to the Delhi, Meerut and Bulandshahr Milk and Milk Products Control Order, 1973, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-5134/73].

SHRI JYOTIRMOY BOSU: The same thing applies to Shri Sher Singh.

REPORT OF TARIFF COMMISSION RE. FIBRES AND YARNS INDUSTRY AND STATEMENT IN RELATION THERETO

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): Sir, on behalf on my colleague, Shri George, I beg to lay on the Table—

(1) A copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

(i) (a) Report (1970) of the Tariff Commission on the Price Structure of Man-made Fibres and Yarns—Synthetic Fibres and Yarns.

(b) A statement (Hindi and English versions) giving reasons for delay in laying the Report on the Table of the House [Placed in Library. See No. LT-5135/73].

(ii) (a) Report (1970) of the Tariff Commission on the Price Structure of Man-made Fibre Industry—Viscose and Acetate Filament Yarn and Staple Fibre.

(b) A statement (Hindi and English versions) giving reasons for delay in laying the Report on the Table of the House. [Placed in Library. See No. LT-5136/73].

(iii) (a) Report (1972) of the Tariff Commission on the Price Structure of Man-made Fibres and Yarn Industry—Viscose Staple Fibre Spun Yarn.

(b) A statement (Hindi and English versions) giving reasons for delay in laying the Report on the Table of the House [Placed in Library. See No. LT-5137/73].

(iv) (a) Report (1972) of the Tariff Commission on the Price Structure of Laminated Jute Goods. (Hindi and English versions).

(b) A statement (Hindi and English versions) on action taken by the Government on the above Report.

(c) A statement (Hindi and English versions) showing reasons for not laying the Report and Government's decisions on the recommendations contained in the Report within the period prescribed in the said Act. [Placed in Library. See No. LT-5137/73].

(2) Three statements (Hindi and English versions) explaining the reasons for not laying the Hindi versions of the Reports mentioned at (i), (ii) and (iii) above (Placed in Library See No. LT-5138/73.)

श्री मधु सिन्घे (बांका) : अध्यक्ष महोदय, श्री जार्ज ने जो रपटें रखी हैं, मैं उन के बारे में कुछ कहना चाहता हूँ।

घाप को मतलब है कि बजट सत्र के प्राक्करी दिन, 16 मई, को, मैंने घाप की इजाजत से टैरिफ कमिशन की रपट का सवाल उठाया था। उन में से चार रपटें श्री जार्ज घाज मदन के सामने रख रहे हैं—दो तीन

[श्री नबु लिवने]

साल के बाद। वनस्पति और चीनी सम्बन्धी दो रपटों के बारे में आप के सचिवालय के द्वारा आज मुझे खुलासा मिला है। लेकिन अभी तक जो रपटों का खुलासा अभी तक नहीं हुआ है, जिन का सम्बन्ध प्रौद्योगिक विकास मंत्रालय से है। उन में से एक लिनालियम सम्बन्धी रपट है, जो 1971 के मध्य में सरकार के पास आई और दूसरी रपट सिन्थेटिक रबर के सम्बन्ध में है, जो अगस्त, 1970 में सरकार को प्राप्त हुई। इसलिए इस के सम्बन्ध में मेरा जो विशेषाधिकार का प्रश्न है उस को आज सदन के सामने रखा जाये, या मुझे उस के बारे में खोज करने का मौका दिया जाये।

अध्यक्ष महोदय मैंने अभी तक उन के बारे में नहीं सोचा है।

श्री नबु लिवने : मैंने 16 मई को 8 रपटों की चर्चा की थी जिन में से 6 रपटों का खुलासा हुआ है और अभी तक 2 रपटों का खुलासा नहीं हुआ है। इस लिए प्रेशर विप्लवकार का प्रश्न लिया जाय।

MR SPEAKER I shall ask the Minister to explain it either today or whenever he is in a position to give some information about it

12.29 hrs.

STATEMENT RE: COLLISION OF TRAINS ON WESTERN RAILWAY

MR SPEAKER. Shri L. N. Mishra. (Interruptions). There is nothing before the House.

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA) Sir, I regret to inform the House about a serious accident that took place on the Western Railway on May 31, 1973 (Interruptions)

MR SPEAKER: You may lay it on the Table.

SHRI L. N. MISHRA. Sir, I beg to lay the statement on the Table of the House

Statement

Sir, I regret to inform the House about a serious accident that took place on the Western Railway on May 31, 1973. At about 22.40 hours on that day, suburban train No. 489 Down collided in the rear of suburban train No. 485 Down, which was waiting at gate signal No. 29E between Goregaon and Malad stations on the Churchgate-Borivli multiple line suburban section. As a result of the accident, 16 persons were killed and another 44 injured, of whom 28 sustained grievous injuries.

Immediately on receipt of information about the accident ambulance vans and the Railway medical van accompanied by railway doctors and other medical staff were rushed to the site. After first-aid and necessary medical attention, the injured persons were taken to hospitals for further medical treatment.

EX-gratia payment was made to the next of kin of the dead and to the injured.

The Additional Commissioner of Railway Safety Western Circle, Bombay has held his statutory inquiry into this accident. According to his provisional findings the accident was due to the failure of railway staff.

(Interruptions)

MR SPEAKER If you want this matter to be discussed, please send notice about it. Do not get up abruptly every time... (Interruptions). After the statement there cannot be any questions on it. If you want to ask anything, give a certain notice.